

**WP(C) No. 60 of 2023**

SHRI YOZAN RAI AND ORS.

PETITIONERS

VERSUS

THE STATE OF SIKKIM & ORS.

RESPONDENTS

Date: 20/09/2024**CORAM :****HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. N. Rai, Senior Advocate,
Mr. Pradeep Tamang, Advcoate
Ms Tara Devi Chettri, Advocate

For Respondents : Mr. S.K. Chettri, Additional Govt. Advocate

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The learned Senior Counsel for the petitioner on instructions received desires to withdraw the present writ petition.

Considered.

The writ petition stands disposed as withdrawn.

JudgeIndex : ~~Yes~~ / NoInternet : Yes / ~~Ne~~*bp*